GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

Rajya Sabha

UNSTARRED QUESTION NO. 807 ANSWERED ON 14.12.2022

Schools run under self finance scheme in rural India

807 # SHRI HARNATH SINGH YADAV:

Will the Minister of Education be pleased to state:

- (a) whether due to the financial resource constraints and the arbitrariness and the tendency of the management to earn profit, the teachers working in the secondary and higher secondary schools run under the self-finance scheme in rural India have to work on very low salaries which has an adverse impact on the teaching work;
- (b) if so, whether Government will implement any constructive action plan on this most important issue related to education; and
- (c) the number of teachers and students of secondary and higher secondary schools operating in rural areas under the self-finance scheme, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (c): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matter relating to teachers low salary and its components in schools are regulated in terms of Rules and Instructions of the State Government concerned. It is for the respective State Government concerned to take necessary action against such schools which violate the Rules and Instructions of the State Government in the matter. The number of teachers and students of secondary and higher secondary schools operating in rural areas under self-finance scheme is not maintained by Ministry of Education, as the information on same is not collected under UDISE+.
